Annexure 4

Name of Corporate Debtor: HVR Projects Private Limited Date of commencement of Liquidation:04.01.2022 (Liquidation commencement order was received on 12th January 2022) List of Stakeholder as on: 28.03.2022

List of Operational Creditors (Employees)

SI	Name of	Name of	Details of claim		Details of claim admitted			Amount	Amoun	Amoun	Amoun	Remarks, if	
N	authorised	employee	received						of	t of	t of	t of	any
0	representativ								contingen	any	claim	claim	
	e, if any								t claim	mutual	rejecte	under	
									(in Rs.)	dues,	d	verifica	
										that	(in Rs.)	tion	
										may be		(in Rs.)	
										set off			
				1		T	T	1		(in Rs.)			
			Date of	Amount	Total	Amount of	Nature of	% of					
			receipt	claimed	amount	claim for the	claims	share in					
				(in Rs.)	of claim	period of		total					
					admitte	twelve		amount					
					d " - `	months		of					
					(in Rs.)	preceding the		claims					
						liquidation		admitte					
						commenceme nt date		d					
1	Nil	Rajesh Jain	29.01.202	6250661	625066	0	Unsecure	3.35	0	0	0	0	Nil
1	INII	najesii jaili	29.01.202	0230001	1		d	3.33					INII
2	Nil	Abhay	Claim	Claim	148979	0	Unsecure	0.08	0	0	0	0	Claim not
		Sheshrao	not	not			d						filed in
		Panchbhav	submitte	submitte									response to
		е	d	d									publication of
													Form B.Claim
													admitted on
													the basis of a
													case filed in

													the Civil Court Junior Division, Kalmeshwar, Maharashtra by Abhay Sheshrao Panchbhave.
3	Nil	Vishal Jagannath Bhagaat	Claim not submitte d	272023	272023	0	Unsecure d	0.15	0	0	0	0	Claim not filed in response to publication of Form B. Claim admitted on the basis of a case filed under section Section 138,141 of Negotiable Instruments Act filed by Vishal Jagannath Bhagaat.